

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2722
ANSWERED ON 27.12.2018

Expenditure under Scheduled Caste Sub-Plan

2722. SHRI S.P.MUDDAHANUME GOWDA
SHRI RAJESHBHAI CHUDASAMA

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether there is a huge difference in budget estimate, revised estimate and total expenditure made by the Ministry of Panchayati Raj under the Scheduled Caste Sub-Plan (SCSP) and if so, the details thereof during the last three years and the current year along with the reasons for the said variation;
- (b) the targets fixed and achieved by the Ministry during the said period;
- (c) whether the Ministry has achieved its targets fully and if not, the reasons therefor; and
- (d) the details of the directions given by the Ministry to the implementing agencies to receive proposals within specified time limit?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (c) The details of Budget Estimate (BE), Revised Estimate (RE) and total expenditure under the Scheduled Caste Sub-Plan (SCSP) component for the Ministry of Panchayati Raj during the last three years and during the current year are as follows:

Financial Year	BE (Rsin Crore)	RE (Rsin Crore)	Expenditure (Rsin Crore)
2015-16	15.23	35.70	29.85
2016-17	121.50	100.80	100.80
2017-18	121.50	113.40	113.40
2018-19	133.63	-	55.67 (as on 24.12.2018)

From above it may be seen that the Ministry has by and large utilised the budget allocations particularly at RE stage under SCSP component during the period.

(d) The erstwhile and present schemes of the Ministry related to the Scheduled Caste Sub-Plan (SCSP) component are demand driven schemes. Consequently, at the beginning of each financial year the Ministry has been impressing upon the States through video conferences, telephonic communications, meetings, letters, emails etc. to ensure timely receipt of proposals as Annual Action Plans (AAPs) along with requisite documents for consideration and approval of Competent Authority.
